

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

SPECIAL BENCH

CP(IB) No.626/KB/2018


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH AUGUST, 2018, 10:30 A.M

Name of the Company	Promising Exports Ltd.-Vs-City Alloys Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PALLABI GHOSH
ADVOCATE

Operational
Creditor


27/08/2018

1. CS. ROHIT KUMAR KESHAR
(PCS)

Corporate
Debtor

Rohit Keshar
27/08/18

ORDER

The Ld. Counsel on the side of the Operational Creditor and the Ld. Counsel for the Corporate Debtor appeared.

The Ld. Counsel on the side of the Operational Creditor submits that the matter has been settled out of Tribunal and sought permission to withdraw the Petition.

Permission is granted.

The CP stand disposed of as withdrawn.



(Jinan K.R.)
Member(Judicial)